GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

RAJYA SABHA

UNSTARRED QUESTION NO-1351

ANSWERED ON- 14/12/2023

EXPENDITURE ON G20 SUMMIT IN INDIA

1351. SHRI SANJAY RAUT

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) whether it is a fact that Government has spent more than ₹ 4000 crore as against allotted budget of ₹ 900 crore for G20 Summit;
- (b) if so, the details thereof and the reasons for such high expenditure; and
- (c) the achievements from organizing/hosting G20 Summit in Delhi?

ANSWER

THE MINISTER OF STATE IN MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

- (a) No
- (b) Not applicable
- (c) The New Delhi G20 Leaders' Summit held on 9-10 September 2023 brought the deliberations under India's G20 Presidency to a successful culmination. Given that G20 comprises of world's leading economies, accounting for 85% of the global GDP, 75% of world trade and 2/3rdof world population, the New Delhi G20 Summit was a historic gathering of world leaders in New Delhi.

The New Delhi G20 Leaders' Declaration (NDLD) was adopted unanimously by all G20 members on 9 September 2023. It sets out the way forward on a wide range of prevailing global challenges in the following areas:

- i. Strong, sustainable, balanced and inclusive growth
- ii. Accelerating progress on Sustainable Development Goals (SDGs)
- iii. Green development pact for a sustainable future
- iv. Multilateral Institutions for the 21st century
- v. Technological Transformation and Digital Public Infrastructure
- vi. International Taxation
- vii. Gender Equality and Empowering All Women and Girls
- viii. Financial Sector Issues
 - ix. Countering Terrorism and Money Laundering
 - x. Creating a More Inclusive World.

Substantive deliberations during India's G20 Presidency revolved around priority areas such as inclusive and resilient growth; progress on SDGs, green development and Lifestyle for Environment (LiFE); technological transformation and public digital infrastructure; reforming multilateral institutions; women led development; and international peace and harmony.

The New Delhi G20 Leaders' Declaration reflects uniquely Indian perspectives of universal, equitable and inclusive solutions to contemporary challenges in the above areas. Some of its highlights are:

- i. Endorsed the theme of our G20 Presidency "Vasudhaiva Kutumbakam" or "One Earth, One Family, One Future"
- ii. Addressed the Ukraine issue in a consensual manner
- iii. Championed the voice of Global South
- iv. Inducted African Union as a permanent member of the G20
- v. Committed to the G20 2023 Action Plan to Accelerate Progress on SDGs
- vi. Endorsed the LiFE concept on pro-planet behavior
- vii. Called to scale up development and climate finance from billions to trillions
- viii. Agreed to set a New Collective Quantified Goal (NCQG) of Climate Finance in 2024, from a floor of USD 100 billion a year
 - ix. Called for better, bigger, more effective and more representative Multilateral Development Banks
 - x. Endorsed Digital Public Infrastructure to deliver affordable services at scale
 - xi. Agreed to triple renewable energy capacity globally by 2030
- xii. Agreed to development of zero and low-emission hydrogen internationally
- xiii. Endorsed women-led development
- xiv. Adopted global food security principles
- xv. Endorsed a Millet Research Initiative
- xvi. Endorsed a Global Initiative on Digital Health
- xvii. Condemned terrorism in all its forms and stressed denial of safe haven
- xviii. Emphasized responsible AI with pro-innovation regulation/governance
- xix. Endorsed well-managed, regular and skills-based migration pathways.

Some of the new initiatives taken during India's G20 Presidency were as follows:

- i. Disaster Risk Reduction Working Group
- ii. Startup20 Engagement Group
- iii. Chief Scientific Advisors Roundtable
- iv. G20 Conference on Crime and Security in the Age of NFTs, AI and Metaverse
- v. Session on traditional medicine at the G20 Health Ministerial Meeting
- vi. Agreement on establishing a Working Group on Empowerment of Women
- vii. Agreement to strengthen cooperation in counternarcotics.
